

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

10.

C.A.(CAA)/110(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES: L&T Energy Hydrocarbon Engineering  
Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Rashid Boatwalla a/w Ms. Lipsa Undskat, Ms. Garima Jain i/b Manilal Kher Ambalal & Co., Ld. Counsel for the Applicant Companies present through VC.
2. List this matter for hearing on **25.07.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)